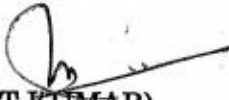


OFFICE OF THE DISTRICT & SESSIONS JUDGE: WEST : DELHI

CIRCULAR

Keeping in view of the recent fire break out incident due to short circuit in the chamber attached to Court Room No. 132 at Tis Hazari Courts Complex, all the learned Judicial officers posted in the West District are requested to cast the duty on some responsible staff member of their Court who will ensure that all the electrical/power points and equipments like Heater/Blower, Hot Case, Fans, Lights, Air-Conditioners etc. of the Court Room, Chamber and Ahlmad Room are switched-Off at the end of the day to avoid any sort of mis-happening.

Further, in order to conserve electricity as well as to avoid any sort of mis-happening during working hours, all the Ld. Judicial Officers are also requested to issue necessary directions to their subordinate staff to ensure that all the electrical equipments of their chamber are turned-off when the court is being presided over by them.



(YASHWANT KUMAR)
District & Sessions Judge (West)
Tis Hazari Courts,
Delhi

No. ⁵⁶³¹⁻⁵⁶⁹⁷.....CTB/THC/2019

Dated: 21/2/19

Copy forwarded to:-

1. All the Ld. Officers of DHJS and DJS, West Districts, Tis Hazari Courts, Delhi.
2. All the Branch In-charges posted in West District, THC with directions to comply with the above circular.
3. P.S. to the undersigned.
4. R&I Branch for uploading on LAYERS.
5. R&I Branch for uploading on Centralized Website through LAYERS.


District & Sessions Judge (West)